

PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA

SUB: TELANGANA STATE JUDICIAL ACADEMY, SECUNDERABAD – Training Programmes – Senior Civil Judges – “XXIX Orientation Course” for newly promoted 38 Senior Civil Judges for a period of two weeks from 22.04.2019 (Monday) to 03.05.2019 (Friday) both days inclusive at Telangana State Judicial Academy, Secunderabad – **REVISED INCHARGE ARRANGEMENTS - ORDERS - ISSUED.**

- REF:**
1. High Court's Proceedings Roc.No.628/2019-B.Spl., dated 25.02.2019.
 2. Letter ROC No.260/2019/TSJA-Sec'bad, dated 22.03.2019 from the Director, Telangana State Judicial Academy, Secunderabad.
 3. High Court's Proceedings Order Roc.No.980/2019-B.Spl., dated 15.04.2019.
 4. High Court's Notification No.223-B.Spl., dated 15.04.2019.

ORDER ROC.NO.980/2019-B.SPL., DATED:16.04.2019

The High Court is pleased to pass the following order:

In partial modification of the High Court's Proceedings 3rd read above, the High Court is pleased to pass the following revised incharge arrangements in respect of the following officers who are under orders of transfer in the reference 4th cited are directed to handover charge of their post(s) to the officers mentioned in Column No.3, and proceed to attend the said Orientation Course and to report at the Academy at 8.30 a.m., on 22.04.2019 (Monday). Further the officers who are nominated to the training programme at Telangana State Judicial Academy, Secunderabad from 22.04.2019 to 03.05.2019 shall relieve from the present post on or before 18.04.2019 and take charge of their new post on or before 20.04.2019 and proceed to the training programme at Telangana State Judicial Academy, Secunderabad.

In case the officers to whom they have to handover charge or either on leave are not available for any other reason the Unit Heads shall make alternative arrangements and intimate the same to the High Court.

SL. NO.	NAME OF THE NOMINATED OFFICER WITH DESIGNATION	PRESIDING OFFICER OF THE COURT PLACED IN FULL ADDITIONAL CHARGE
(1)	(2)	(3)
1.	SMT. B.PUSHPALATHA, Formerly VII Additional Senior Civil Judge, L.B.Nagar, now under orders of transfer and posted as Prl. Senior Civil Judge, Nizamabad.	Senior Civil Judge, Bodhan, Nizamabad District.
2.	SMT. M.K.PADMAVATHI, Formerly Senior Civil Judge, Jagityal, Karimnagar District, now under orders of transfer and posted as XIV Addl. Chief Metropolitan Magistrate, Hyderabad.	Chief Metropolitan Magistrate, Hyderabad.
3.	MANDA VENKATESWARA RAO, Senior Civil Judge, Nalgonda.	Senior Civil Judge, Suryapet till Smt. B.Sreedevi assume charge as Senior Civil Judge, Miryalguda, Nalgonda District.

4.	D.KIRAN KUMAR, Formerly II Additional Judge, City Civil Court, Hyderabad, now under orders of transfer and posted as XV Additional Judge, City Civil Court-Cum-XIX Additional Chief Metropolitan Magistrate, Secunderabad	X Addl. Chief Metropolitan Magistrate, Secunderabad.
5.	C.VIKRAM, Senior Civil Judge, Khammam.	Prl. Senior Civil Judge, Kothagudem till Sri Mohd. Afroz Akther assumes charge as Senior Civil Judge, Sathupally, Khammam District.
6.	V.SRINIVAS, Senior Civil Judge, Kamareddy, Nizamabad District.	Senior Civil Judge, Bodhan, Nizamabad District.
7.	SMT. M.KIRAN MAHI, Secretary, District Legal Services Authority, Nizamabad.	Senior Civil Judge, Bodhan, Nizamabad District.
8.	M.RADHA KRISHNA CHAHAVAN, Formerly XV Additional Judge, City Civil Court-Cum-XIX Additional Chief Metropolitan Magistrate, Secunderabad, now under orders of transfer and posted as II Additional Judge, City Civil Court, Hyderabad.	V Addl. Judge, City Civil Court, Hyderabad.
9.	CH.JITENDHAR, Secretary, District Legal Services Authority, Nalgonda.	Senior Civil Judge, Suryapet, Nalgonda District till Smt. B.Sreedevi assume charge as Senior Civil Judge, Miryalguda, Nalgonda District.
10.	K.JAYARAM REDDY, I Additional Judge, City Civil Court, Hyderabad.	V Addl. Judge, City Civil Court, Hyderabad till Smt. G.Premalatha assume charge
11.	SMT. G.BHANUMATHI, IV Additional Judge, City Civil Court, Hyderabad.	V Addl. Judge, City Civil Court, Hyderabad till Smt. G.Premalatha assume charge
12.	SMT. P.SRIVANI, XVII Additional Judge, City Civil Court, Hyderabad.	V Addl. Judge, City Civil Court, Hyderabad till Smt. G.Premalatha assume charge

The Officers mentioned in Column No.3, will be in full additional charge of the post(s) mentioned in corresponding Column No.2, during the period of absence of the above said officers who are nominated to participate in the above said course for two weeks from 22.04.2019 to 03.05.2019 at Telangana State Judicial Academy, Secunderabad.

The officers mentioned in Column No.2, shall handover charge of their post and also the additional post which they are holding as full additional charge, if any, to the officers mentioned in Column No.3, while proceeding to the training and the officers mentioned in Column No.3, will be in full additional charge of the respective posts as handedover by the officers mentioned in Column No.2.

On return from the training, the officers mentioned in Column No.2 will assume charge of their regular post and also the post/s, if any, for which they are holding full additional charge from the officers mentioned in Column No.3.

NOTE: ** The Training Proceedings is placed in the High Court's Web Site <http://hc.ts.nic.in>. The downloaded copy from the web site is valid for relieving and reporting to training at Telangana State Judicial Academy, Secunderabad.


REGISTRAR GENERAL
FAC REGISTRAR (VIGILANCE)
16.04.19

To:

1. The officers Concerned.
2. The incharge officers.
3. The Registrar (IT-cum-Central Project Coordinator), High Court for the State of Telangana, Hyderabad.
(with a request to instruct the concerned to upload the proceedings in the High Court's website)
4. The Director, Telangana State Judicial Academy, Secunderabad.
5. The Chief Judge, City Civil Court, Hyderabad.
6. The Metropolitan Sessions Judge, Hyderabad
7. The Chief Judge, City Small Causes Court, Hyderabad.
8. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
9. **THE PRL. DISTRICT AND SESSIONS JUDGES :**
 - a) Adilabad
 - b) Karimnagar
 - c) Khammam
 - d) Mahabubnagar
 - e) Medak
 - f) Nalgonda
 - g) Nizamabad
 - h) Ranga Reddy
 - i) Warangal
10. The Pay and Accounts Officer, Hyderabad
11. **THE DISTRICT TREASURY OFFICERS :**
 - a) Ranga Reddy District, Exhibition Grounds, Nampally, Hyderabad.
 - b) Adilabad
 - c) Karimnagar
 - d) Khammam
 - e) Mahabubnagar
 - f) Medak
 - g) Nalgonda
 - h) Nizamabad
 - i) Warangal
12. **THE SECTION OFFICERS :**
 - a) Special Officer Section
 - b) Vigilance Cell
 - c) E-Section
 - d) Work Review Cell
 - e) O.P.Cell
 - f) B-Section
 - g) Accounts Section
 - h) Computer Section
 - i) D-Budget SectionHigh Court for the state of telangana.

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